NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 17/(MAH)/2013 CA No. 186/2015

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.01.2017

NAME OF THE PARTIES:

M/s. 3A Capital Services Ltd.

V/s.

M/s. HMG Industries Limited

SECTION OF THE COMPANIES ACT: 111A(2) of the Companies Act 1956.

S. No.		DESIGNATION	OLONA EXTEN
4.	Mr. Browno Carrellino alw Mrs. Aritor Carrellino alw Mr. Vikas Surgh illy Lambay & Cr.	Dano cores for Respondents	SIGNATURE
	Dharma Rey i/b PRS vegal	Applicant	Das

Order CA No.186/2015 in CP No.17/111A(2)/CLB/MB/MAH/2013

At request of the Respondent's side, list this matter for hearing on 23.1.2017.

Sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)

Sd/-

V. NALLASENAPATHY Member (Technical)